

**HIGH COURT OF ANDHRA PRADESH AT AMARAVATI**

High Court of Andhra Pradesh - Civil Judges (Senior Division) -  
Vacancies in the cadre of Civil Judges (Senior Division) by promotion  
from the cadre of Civil Judges (Junior Division) for the year 2021 -  
**NOTIFIED.**

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**ROC.NO.589/2021-B.SPL.**

**NOTIFICATION NO.534-B.SPL:**

**DATED: 06.08.2021.**

Order dated 04.01.2007 of the Hon'ble Supreme Court in Malik Mazhar Sultan  
vs. U.P. Public Service Commission (Civil Appeal No.1867 of 2006).

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The High Court of Andhra Pradesh, hereby notifies  
**09 (nine)** vacancies in the cadre of Civil Judges (Senior Division) to be  
filled by promotion from the cadre of Civil Judges (Junior Division) for  
the year 2021.

*Suresh*  
06.08.21

**REGISTRAR (RECRUITMENT)  
FAC REGISTRAR (VIGILANCE)  
High Court of Andhra Pradesh**